

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

AUTUMN SESSION
MONDAY, SEPTEMBER 24, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 2.05 ~~P.M.~~

The day was allotted for Private Members' Business.

1. Questions.

Question nos 1 to 3 were taken up and disposed off.

2. Call Attention Notice.

Shri P. T. Sawkmie, MLA called the Attention of the Minister in-charge Transport under Rule 54 (1) of the Rules of Procedure and Conduct of Business on the News item published in the "Mawphor" dat. 23rd August 2018 under the Caption "Suki ka jingtei ia ka Inter State Bus Terminus ha shnong Mawiongrim".

Shri Sniawbhalang Dhar, Minister in-charge Transport replied.

3. Special Motion.

Shri P. T. Sawkmie, MLA moved "This House do now discuss the overall development in the State and the need to seek more financial assistance from the Centre, and also to earmark a Budget provision for all the eleven Districts in the State." The Hon'ble Member initiated discussion.

Hon'ble Members who participated were Dr. Mukul Sangma, Leader of Opposition, Shri H. M. Shangpliang, Shri George B. Lyngdoh, Dr. M. Ampareen Lyngdoh, Shri Mayralborn Syiem, Shri Syntar Klas Sunn, Dr. Azad Zaman, and Shri Lazarus Sangma.

4. Adjournment:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Tuesday the 25th September, 2018.



Andrew Simons,
Commissioner & Secretary
Meghalaya Legislative Assembly